



The High Court of Kerala

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Kochi- 682 031
Dated- 18.03.2020

Proceedings

High Court establishment- filling up of vacancies in the categories of Filing Scrutiny Officer, Section Officer(HG)/Court Officer(HG) and Section Officer/Court Officer, High Court on temporary basis- orders issued.

Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No.A5- 52769/2019 dated 12.03.2020.

Order No.A5- 6614/2020

The vacancies in the categories of Filing Scrutiny Officer and consequent vacancies of Section Officer(HG)/Court Officer(HG) and Section Officer/Court Officer, High Court are filled up under the rule read (1) above as follows:

1.Smt.Priya P. (PEN 124484), Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of ₹40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of ₹42500-87000 with a compensatory allowance of ₹1000/- per month, on temporary basis, vice Sri.P.S.Sreejith, Filing Scrutiny Officer promoted as Assistant Registrar, High Court as per the High Court proceedings read (2) above. Smt.Priya P. will hand over the charge of Section Officer/Court Officer to Smt.Mary Glancy A.O. (Sl.No.4) and will take charge as Filing Scrutiny Officer from Sri.V.S.Ajith Kumar, Filing Scrutiny Officer, High Court, forthwith.

2.Sri.Jayesh J.S. (PEN 124502), Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of ₹40500-85000, now on deputation as Court Officer in the Kerala Administrative Tribunal, Principal Bench, Thiruvananthapuram is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of ₹42500-87000 with a compensatory allowance of ₹1000/- per month on temporary basis, vice Sri.Santhoshkumar, Filing Scrutiny Officer promoted as Assistant Registrar, High Court as per the High Court proceedings read (2) above. Sri.Jayesh J.S. will take charge as Filing Scrutiny Officer from Sri.V.J.Ranjit, Filing Scrutiny Officer High Court, on repatriation.

3.Smt.Archana R.S. (PEN 123547), Section Officer/Court Officer, High Court in the scale of pay ₹36600-79200 is promoted as Section Officer(H.G)/Court Officer(H.G), High Court in the scale of pay of ₹40500-85000 on temporary basis, forthwith, vice Smt.Priya P. (Sl.No.1) appointed as Filing Scrutiny Officer as above. Smt.Archana R.S. need not take charge in the newly promoted post / hand over charge of the post as there is no change of duty involved.

4.Smt.Mary Glancy A.O. (PEN 497171), Assistant Section Officer, High Court in the scale of pay of ₹32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of ₹36600-79200 on temporary basis, vice Smt.Archana R.S. (Sl.No.3) promoted as Section Officer(HG)/Court Officer(HG) as above. Smt.Mary Glancy A.O. will take charge as Section Officer/Court Officer from Smt.Priya P. (Sl.No.1), forthwith.

(By Order)


K.Haripal
Registrar General


To

The Officers concerned.
The Kerala Administrative Tribunal, Principal Bench, Thiruvananthapuram
(through the Registrar, with C/L)
The Accountant General (A& E), Kerala, Thiruvananthapuram (5 copies)
The Joint Registrars, High Court.
The Private Secretary to the Chief Justice, High Court.
The Deputy Registrars concerned.
The Assistant Registrars concerned, High Court.
The Personal Assistant to the Chief Justice, High Court.
The Section Heads concerned.
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court.
The G(Accounts-I, II & III) Sections, High Court.
The I.T.Section, High Court (**For publishing in the High Court Website**)
The A2, A3, A6, A7 and A8 Seats, High Court.
The Administrative Records Section, High Court.
The File/Stock File.